

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1708
TO BE ANSWERED ON 30.07.2015

PAYMENT OF WAGES UNDER MGNREGS

1708. KUNWAR BHARATENDRA:
SHRI P. KARUNAKARAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount disbursed on wages to the workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme during each of the last three years and the current year, State/UT-wise;
- (b) the measures to prevent delayed payment of wages under MGNREGS;
- (c) whether the amount of wages has not been released to some States/UTs for the past many months and if so, the details thereof, State/UT-wise; and
- (d) the measures taken to release the pending wage amount to various States including Kerala?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a): The State/UT-wise details of expenditure incurred on wages under Mahatma Gandhi National Rural Employment Scheme during the last three years and the current year are given in Annexure-I.

(b): In order to ensure timely payment wages, Rules have been issued for timely payment of wages under which, it was suggested that clear accountability shall be fixed on the functionaries for timely performance of specific duties leading to payment of wages. All cases of delayed payment attracts a compensation @ 0.05% per day of delay, which is automatically calculated and paid by the State Government, to be recovered later from the functionary concerned. The Ministry has also initiated Electronic Fund Management System (e-FMS) which directly and electronically credits the respective beneficiary accounts using the core banking system.

(c)&(d): No, Madam. The funds for programme implementation including payment of wages to MGNRERGA workers are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budgets. The State/UT-wise details of central release under MGNREGA during the last year and the current year are at Annexure-III. During the current FY 2015-16, Ministries has released funds to various States including Kerala, in the 1st quarter, after taking into consideration the pending liability of the FY 2014-15.

Annexure-I referred to in reply to part (a) Lok Sabha Unstarred Question No. 1708 dated 30.07.2015

No.	State	Expenditure on wage (In lakh)			
		2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	347762.45	336137.64	171470.97	149084.7
2	ARUNACHAL PRADESH	3246.92	5948.85	1933.74	864.6
3	ASSAM	40037.2	45386.32	33466.7	14823.93
4	BIHAR	114000.28	108385.03	52854.22	14952.07
5	CHHATTISGARH	155895.17	147203.37	123971.85	14078.7
6	GUJARAT	33223.42	28982.18	27908.13	4983.74
7	HARYANA	23716.24	24729.24	16051.19	3333.19
8	HIMACHAL PRADESH	32047.02	37709.06	28605.35	9744.93
9	JAMMU AND KASHMIR	43138.95	40047.49	17762.38	1313.29
10	JHARKHAND	68853.42	58001.35	70507.56	27393.51
11	KARNATAKA	86586.92	142392.37	99785.61	6698.18
12	KERALA	131667.89	120293.39	149912.81	34020.98
13	MADHYA PRADESH	177815.7	165696.17	182183.63	23006.46
14	MAHARASHTRA	150492.89	80887.32	103036.97	51716.12
15	MANIPUR	40523.51	17442.14	17407.63	506.04
16	MEGHALAYA	17730.04	24557.8	21048.37	9210.68
17	MIZORAM	20752.85	20430.46	7411.49	1604.79
18	NAGALAND	25767.04	20101.31	8813.06	7962.94
19	ODISHA	66695.09	92605.33	71559.03	41319.99
20	PUNJAB	9933.49	17081.4	15331.27	7475.68
21	RAJASTHAN	217315.11	181722.38	210753.34	78579.13
22	SIKKIM	4603.68	5849.65	3498.82	354.21
23	TAMIL NADU	394148.59	364089.14	312339.81	134037.5
24	TELANGANA			114122.13	77023.45
25	TRIPURA	64092.28	69714.95	69445.62	12310.18
26	UTTAR PRADESH	169191.6	222757.7	197032.95	76269.93
27	UTTARAKHAND	19296.3	23116.12	19272.84	9113.64
28	WEST BENGAL	254384.39	249379.61	271879.63	139570.9
29	ANDAMAN AND NICOBAR	1097.01	1610	745.13	NR
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR
32	GOA	109.19	204.68	339.21	49.55
33	LAKSHADWEEP	95.87	33.84	21.91	1.84
34	PUDUCHERRY	1132.52	1041.48	530.29	336.05
	Total	2715353.03	2653537.77	2421003.64	951740.9

* Till 21/07/2015

NR=Not Reported

Annexure-II referred to in reply to parts (c) & (d) Lok Sabha Unstarred Question No. 1708 dated 30.07.2015

(Rs. In lakh)

State wise release of MGNREGA states			
S.No	States	2014-15	2015-16 (27.07.2015)
1	Andhra Pradesh	290314.10	225214.38
2	Arunachal Pradesh	2704.16	909.27
3	Assam	50023.46	19771.97
4	Bihar	95968.24	102412.26
5	Chhattisgarh	150570.49	68508.74
6	Gujarat	35442.93	19416.21
7	Haryana	16715.29	5741.22
8	Himachal Pradesh	35542.86	18646.32
9	Jammu and Kashmir	52171.08	24090.41
10	Jharkhand	72433.41	45618.17
11	Karnataka	171687.07	34935.53
12	Kerala	158758.02	36770.52
13	Madhya Pradesh	245163.12	136084.08
14	Maharashtra	79951.77	83159.00
15	Manipur	21997.13	6036.22
16	Meghalaya	27785.90	22182.56
17	Mizoram	11141.23	3784.77
18	Nagaland	11305.27	17707.80
19	Orissa	103530.34	77055.68
20	Punjab	18948.18	11754.35
21	Rajasthan	297609.87	185553.06
22	Sikkim	7386.41	2099.49
23	Tamilnadu	378180.33	202890.49
24	Telangana	191996.00	180421.02
25	Tripura	63662.48	18588.93
26	Uttaranchal	28636.22	16834.67
27	Uttar Pradesh	251341.40	110305.74
28	West Bengal	374495.29	188080.21
29	Andaman and Nicobar	1301.94	519.74
30	Dadra and Nagar Haveli	0.00	0.00
31	Daman & Diu	0.00	0.00
32	Lakshadweep	45.06	11.85
33	Pondicherry	739.69	324.02
34	Goa	137.95	0.00
35	Chandigarh	0.00	0.00
	Total	3247686.69	1865428.68